

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.4309
TO BE ANSWERED ON THE 28TH MARCH, 2017

NATIONAL CROP INSURANCE PROGRAMME

4309. SHRI PINAKI MISRA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE ऋÖŠääÓä एवं किसान कल्याण ½ää"ääè be pleased to state:

- (a) whether the National Crop Insurance Programme (NCIP) was implemented in all the States of the country including Odisha, if not, the reasons therefor;
- (b) the details of the response of the farmers about the benefits of the insurance programmes for the year 2014-15;
- (c) whether any review of the NCIP was conducted by the Government based on the feedback of the beneficiaries; and
- (d) if so, whether the Government has a proposal for improvement in the NCIP, if so, the details thereof and the time by which the improved NCIP is likely to be implemented in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

ऋÖŠääÓä एवं किसान कल्याण ½ää"ääÈ¾ä ½ää Ää¾ä ½ää"ääè (SHRI PARSHOTTAM RUPALA)

(a) to (d): National Crop Insurance Programme (NCIP) with its three component schemes namely, Modified National Agricultural Insurance Scheme (MNAIS), Weather Based Crop Insurance Scheme (WBCIS) and Coconut Palm Insurance Scheme (CPIS) was approved for implementation in all the States/Union Territories (UTs) in the country from Rabi 2013-14 season. As the NCIP components were optional for the States/UTs., many States instead requested for continued implementation of National Agricultural Insurance Scheme (NAIS). State-wise details of implementation of NCIP components and/or NAIS, including of Odisha, during the five seasons (Rabi 2013-14 to Rabi 2015-16) of implementation of NCIP are **Annexed**.

Though the NCIP components had several benefits over erstwhile NAIS like comprehensive coverage of risks, however not only was farmers' premium high but could vary from one insurance unit to the other. Further, there was a cap on premium which lead to reduction in sum insured and therefore claims. Farmers/ farmers' organizations raised this matter and many States did not even opt for the scheme components resulting in low coverage under NCIP. At the demand of some States/UTs these were allowed to continue with the implementation of National Agricultural Insurance Scheme (NAIS) till 2015-16. Based on the constant feedback of stakeholders a new improved scheme namely, Pradhan Mantri Fasal Bima Yojana (PMFBY) has been launched for implementation in place of MNAIS and NAIS along with Restructured Weather Based Crop Insurance Scheme from Kharif 2016 season.

Annexure

States-wise and Season-wise implementation of NCIP components and NAIS from inception of NCIP (Rabi 2013-14) to its completion (Rabi 2015-16)

States	Rabi 2013-14				Kharif 2014				Rabi 2014-15				Kharif 2015				Rabi 2015-16			
	NCIP			NAIS	NCIP			NAIS	NCIP		CPI S	NAIS	NCIP			NAIS	NCIP			NAIS
	MNAIS	WBCIS	CPIS		MNAIS	WBCIS	CPIS		MNAIS	WBCIS			MNAIS	WBCIS	CPIS		MNAIS	WBCIS	CPIS	
A & N Islands				yes	yes				yes							yes				yes
Assam	yes	Yes		yes		Yes		yes				yes		Yes		Yes		Yes		yes
Andhra Pradesh	yes	yes		yes	yes	Yes			yes	Yes		yes	Yes	Yes	Yes	Yes		Yes	Yes	yes
Arunachal Pradesh																				
Bihar		yes			yes	Yes						yes				Yes				yes
Chandigarh																				
Chhattisgarh		yes				Yes						yes				Yes				yes
Daman & Diu																				
Dadra & Nagar Haveli																				
Delhi																				
Goa					yes				yes				Yes		Yes				Yes	
Gujarat				yes				yes			yes					Yes				yes
Haryana	yes	yes								Yes										
Himachal Pradesh		yes						yes		Yes		yes				Yes		Yes		yes
Jammu & Kashmir																				
Jharkhand	yes	yes			yes	Yes						yes				Yes				yes
Karnataka	yes	yes	yes		yes	Yes	yes		yes	Yes	yes					Yes	Yes			yes
Kerala	yes	yes	yes	yes	yes	Yes	yes		yes	Yes	yes		Yes	Yes			Yes	Yes		
Lakshadweep																				
Madhya Pradesh	yes	yes		yes		Yes		yes				yes				yes				yes
Maharashtra		yes	yes	yes		Yes	yes	yes		Yes	yes	yes		Yes	yes	yes		Yes	yes	yes
Manipur								yes								yes				
Meghalaya				yes				yes				yes				yes				yes
Mizoram																				
Nagaland																				
Odisha	yes		yes				yes	yes			yes	yes			yes	yes			yes	yes
Puducherry				yes				yes				yes				yes				yes
Punjab																				
Rajasthan	yes	yes			yes	Yes			yes	Yes				Yes				Yes		
Sikkim												yes								yes
Tamil Nadu	yes		yes	yes	yes		yes				yes	yes			yes	yes			yes	yes
Telangana						Yes		yes	yes	Yes			Yes		yes	Yes	Yes	Yes		yes
Tripura												yes			yes					yes
Uttar Pradesh	yes	yes			yes				yes				Yes				Yes			
Uttarakhand	yes	yes			yes	Yes			yes	Yes			Yes	Yes			Yes	Yes		
West Bengal	yes	yes		yes	yes	Yes			yes	Yes		yes	Yes	Yes	Yes	yes		Yes	Yes	yes

Note 1: Implementation of NCIP components indicated with "Yes".

Note 2 : CPIS is implemented on annual basis and not on seasonal basis.

Note 3 : Some States implemented NAIS and/or NCIP components.
